

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Excise Appeal No.11591 of 2017

(Arising out of OIA-AHM-EXCUS-002-APP-06-17-18 dated 29/05/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-II)

Parikh Packaging Pvt Ltd

Opp.Rotomac Pens, Sarkhej-Bavla Highway,
Moraiya, Sanand, Ahmedabad
Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Shri. K. J. Kinariwala, Consultant for the appellant

Shri. R.R. Kurup, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 07.08.2024

DATE OF DECISION:07.08.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11590 of 2017.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi